

ANNUAL REPORT ON ACCOUNTS OF COAL BOARD

12.12 hrs.

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): Sir, I beg to lay on the Table a copy of the Audit Report on the Accounts of the Coal Board for the year 1965-66, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library, see No. LT-765/67].

ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): Sir, I beg to lay on the Table—

- (1) A copy of the Annual Accounts of the Khadi and Village Industries Commission for the year 1964-65 along with the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library, see No. LT-766/67].
- (2) A copy of the Audit Report on the Accounts of the Textiles Committee for the period from 22nd August, 1964 to 31st March 1965, under sub-section (4) of section 13 of the Textiles Committee Act, 1963. [Placed in Library, see No. LT-767/67].
- (3) A copy of the Rubber Board (Service) Amendment Rules, 1967, published in Notification No. G.S.R. 901 in Gazette of India dated the 10th June, 1967, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library, see No. LT-768/67].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 16th June, 1967, adopted the following motion in regard to the Joint Committee on Offices of Profit:—

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the *Joint Committee on Offices of Profit* be constituted for the purpose set out in the motion adopted by the Lok Sabha at its sitting held on the 5th June, 1967, and communicates to this House and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five members from among the members of the House to serve on the said Joint Committee".

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 22nd June, 1967, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:

1. Shri Sunder Singh Bhandari
2. Shri Lokanath Misra
3. Shri Narayan Patra
4. Shri Biren Roy
5. Shri H. V. Tripathi.